

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.186/98

Thursday, this the 5th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

PM Surendran,
S/o Kunhiraman,
Puzhakkal House,
P.O.Kovilumpara,
Kozhikode District.

- Applicant

By Advocate Mr NN Sugunapalan

Vs

1. The Sub Divisional Inspector,
Vadakara North Sub Division,
Vadakara-1, Kozhikode District.

2. The Superintendent of Post Offices,
Vadakara, Kozhikode District.

3. The Post Master General,
Kerala Circle,
Department of Posts,
Thiruvananthapuram.

4. K Vasu,
Kappummal House,
Velam.P.O.
Kuttiyadi(via)
Calicut-8. - Respondents

By Advocate Mr Mathews J Nedumpara, ACGSC(for R.1 to 3)

The application having been heard on 5.2.98 the
Tribunal on the same day delivered the following:

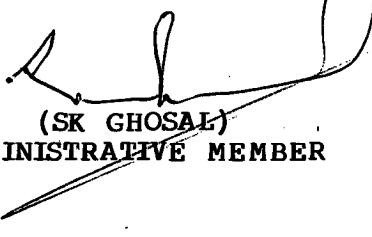
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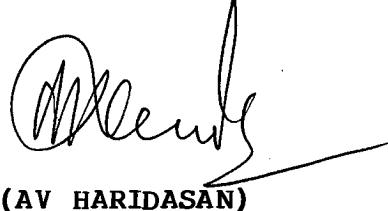
HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

In this application filed under Section 19 of the
Administrative Tribunals Act, the applicant who was also
a candidate for selection and appointment to the post of Extra
Departmental Mail Carrier, Chappanthottam Branch Post Office,

has challenged the appointment of the 4th respondent on the post on a regular basis. The claim of the applicant is that as he is a resident within the area of the Post Office having previous experience, is better qualified than the 4th respondent and for that reason the selection and appointment of the 4th respondent is not in order. The selecting authority is expected to make the selection taking into account the rules and instructions on the subject and the presumption is that official acts are done properly and in accordance with the rules and instructions. If any rule has been violated or if the selection is vitiated by malafides, specific averments should be there. Nothing of that sort is alleged in this O.A. Therefore we do not find anything in this application which calls for further deliberations. The application is rejected under Section 19(3) of the Administrative Tribunals Act. No costs.

Dated, the 5th February, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/5298